

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, **with immediate effect :-**

S. N	Name of Judicial Officer (Column No.1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer
1	Sh. Sachin Sood, ADJ-01	Sh. Sandeep Kr.Sharma, ADJ-02	Sh. Ashutosh Kumar, PO-MACT-01
2	Sh. Sandeep Kr. Sharma, ADJ-02	Dr. Rakesh Kumar-II, ADJ-03	Sh. Pankaj Sharma, PO-MACT-02
3	Dr. Rakesh Kumar-II, ADJ-03	Sh. Neeraj Sharma, ADJ-04	Sh. Abhishek Srivastava, ADJ-05
4	Sh. Neeraj Sharma, ADJ-04	Sh. Abhishek Srivastava, ADJ-05	Sh. Rajesh Malik, ADJ-06
5	Sh. Abhishek Srivastava, ADJ-05	Sh. Rajesh Malik, ADJ-06	Sh. Alok Shukla, ADJ-07
6	Sh. Rajesh Malik, ADJ-06	Sh. Alok Shukla, ADJ-07	Ms. Vandana, ADJ-08
7	Sh. Alok Shukla, ADJ-07	Ms. Vandana, ADJ-08	Sh. Vidya Prakash, ADJ-09
8	Ms. Vandana, ADJ-08	Sh. Vidya Prakash, ADJ-09	Sh. Jiten Mehra, ADJ-10
9	Sh. Vidya Prakash, ADJ-09	Sh. Jiten Mehra, ADJ-10	Sh. Praveen Singh, ADJ-11
10	Sh. Jiten Mehra, ADJ-10	Sh. Praveen Singh, ADJ-11	Sh. Sachin Sood, ADJ-01
11	Sh. Praveen Singh, ADJ-11	Sh. Sachin Sood, ADJ-01	Sh. Sandeep Kr. Sharma, ADJ-02
12	Sh. Ashutosh Kumar, PO-MACT-01	Sh. Pankaj Sharma, PO-MACT-02	Dr. Rakesh Kumar-II, ADJ-03
13	Sh. Pankaj Sharma, PO-MACT-02	Sh. Ashutosh Kumar, PO-MACT-01	Sh. Neeraj Sharma, ADJ-04

  
(NARTOTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

Delhi  
5 SEP 2023


Dated \_\_\_\_\_

67985 - 68015  
No. \_\_\_\_\_/F.1(3)/Gaz/2023

**Sub:- Link Addl. District Judges (Central)/PO-MACT (Central).**

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Branch In-Charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Court, Delhi.
7. The R&I, Branch (Central) for uploading on LAYERS.

  
Principal District & Sessions Judge (HQs)

Delhi